

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (C) No.7285 of 2019

M/s. D.M. Minerals Private Limited Petitioner

Versus

Union of India and others Respondents

With

W.P. (C) No. 6883 of 2019

M/s Singhbhum Mineral Company Petitioner

Versus

Union of India & others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant in both cases: Mr. Indrajit Sinha, Advocate
For the Respondents in both cases: M/s. A.C. to A.S.G.I. & Mohan
Dubey, A.C. to A.G.

Oral Order
06/Dated: 08.07.2020

As prayed on behalf of the respondents-State, put up these
matters on 04.08.2020 by way of last indulgence.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)